

1	2	3
	(ii) Master of Dental Surgery	
	(a) Periodontia	MDS (Periodontia), Kuvempu
	(b) Conservative Dentistry	MDS (Conservative Dentistry), Kuvempu
	(c) Oral & Maxillo-facial Surgery	MDS (Oral & Maxillofacial Surgery), Kuvempu
	(d) Orthodontics	MDS (Orthodontics), Kuvempu
	(e) Prosthetic Dentistry	MDS (Prosthetic Dentistry), Kuvempu

[English]

Prithvi Missile

110. PROF. P.J. KURIEN:

SHRI SUBRAHMANYAM NELAVALA:

SHRI P.R. DASMUNSI:

DR. MURLI MANOHAR JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the reports published in Washington Post that India has deployed missiles along the borders with Pakistan;

(b) if so, whether India has denied the reports;

(c) whether the main purpose of the report published was to create ill-will between India and Pakistan and also to sabotage the talks between the two countries;

(d) whether any enquiry has been made as to how this information was leaked to the US agency; and

(e) if so, the action taken against those held responsible?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM SHERVANI): (a) to (e) A Statement issued by Government in this regard, on 14 June, 1997 categorically stating that Prithvi missiles have not been deployed is attached.

Statement

We have seen the recent series of Washington Post reports regarding alleged deployment of Prithvi missiles near the Pakistan border. Government have already categorically stated that Prithvi missiles have not been deployed. We equally categorically reject other aspects of the Washington Post reports regarding details of diplomatic

exchanges with the United States as false, mischievous and motivated.

The Washington Post stories do not make any secret of the fact that they are based on selective leaks from intelligence and official sources in the US. It has been our experience that such stories are tendentious, planted deliberately to create confusion. It is not Government's practice to dignify such stories by commenting on them in any detail.

It is Government's clear policy that decisions regarding Prithvi or other such matters, will be taken in the light of our independent foreign policy and on the basis of our security perceptions." It has been pointed out that there is no imminent threat, and thus no reason for deployment.

14 June 1997

Delhi.

[Translation]

Child Labourers Engaged at Ganga Barrage

111. SHRI JAGAT VIR SINGH DRONA: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware that child labourers have been engaged at Ganga Barrage (Kanpur, U.P.) by displaying placard around their neck and are being paid Rs. 8 to Rs. 10 per day after working for 8-10 hours daily;

(b) if so, the action proposed to be taken by the Government to liberate child labourers; and

(c) the time frame chalked out for the same?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR): (a) The State Government of Uttar Pradesh has informed that no child labour was found working at the Ganga Barrage site during surprise inspection by team of Labour enforcement officers